to Questions

Technological Research and Development, between the two Governments, to identify and facilitate the establishment of joint industrial research and development projects in the fields of industrial research and technological development.

(iv) Programme for Cultural and Educational Cooperation between the two Governments, containing the agreement under the programme of exchanges in these areas for the years 1997-99

Violence in University Campus, Delhi

329. SHRI AJAY CHAKRABORTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether attention of the Government has been drawn to a newsitem captioned "Campus violence reflects shift in student attitudes" appearing in the 'Indian Express' dated January 1, 1997; and
- (b) if so, the facts thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The newsitem in question which appeared in the Indian Express dated January 6, 1997 alleged increase in the incidents/instances of lawlessness on the campus of the University of Delhi and its colleges. The University authorities have been asked to send a detailed report on the specific instances cited in the newsitem and to draw up a concrete plan of action for maintenance of peace and tranquility on the campus.

Coast Guard

330. SHRI SANDIPAN THORAT: Will the Minister of DEFENCE be pleased to state:

- (a) whether the attention of the Government has been drawn to the news-item appeared in 'Indian Express' dated February 3, 1997 under the caption "Coast Guard seeks courts for maritime cases";
- (b) if so, the details of the proposal made to the Government; and
- (c) the reaction of the Government thereto and the present status of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) Yes, Sir.

(b) and (c) The proposal for setting up of special courts for quick disposal of cases under MZI Act, 1981, was made by the Coast Guard to the Government in 1985. However, Government had not considered it appropriate and the proposal was not processed.

Irrigation Facilities in Karnataka

331. SHRI B.L. SHANKAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the steps taken by the Union Government to increase irrigation facilities in Karnataka during 1996-97; and
- (b) the amount to be spent in the State on irrigation schemes during the next two years ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) In addition to the annual plan allocations to the state under irrigation sector for the year 1996-97, Central Loan Assistance amounting to Rs. 122.50 crores has been sanctioned by the Union Government under Accelerated Irrigation Benefits Programme (AIBP) for speedy completion of the major projects namely Upper Krishna Stage and Malaprabha and medium project Hirahalla to increase irrigation facilities in Karnataka. First instalment of Central Loan Assistance amounting to Rs. 61.25 crores has already been released to the State for the said projects.

(b) Plan outlays for the irrigation sector for the next two years have been finalized by the Planning Commission.

Honorary Lecturers in Colleges under Delhi University

332. SHRI K. PRADHANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Honorary Lecturers in different colleges under Delhi University;
- (b) whether some of them are on the verge of retrenchment;
 - (c) if so, the reasons for removing them from the job;
- (d) whether the Government propose to review their cases; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) The information is being collected and will be laid on the Table of the House.

[Translation]

Firings on J & K Border

333. SHRI RAJENDRA AGNIHOTRI : Will the Minister of DEFENCE be pleased to state :

- (a) whether Pakistan has opened firing at many places in Jammu and Kashmir and other bordering areas of the country during the last one year;
- (b) if so, whether Union Government have lodged any protest with the Government of Pakistan in this regard; and